

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:551

ANSWERED ON:06.05.2013

FUNDS UNDER CAMPAS

Pathak Shri Harin;Shukla Shri Balkrishna Khanderao Balu Shukla

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of the funds deposited with the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) as on 31 March, 2013, State/ UT wise ;
- (b) the details of the funds released to the CAMPAs constituted in various States/ UTs as on 31 March, 2013 ;
- (c) whether the Government has any proposal to transfer the entire funds from the ad-hoc CAMPA to the State CAMPAs in the country;
- (d) if so, the details thereof, State-wise including Gujarat, and
- (e) the time by which the funds are likely to be released ?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) the details of the funds deposited in the State/ UT-wise accounts maintained by the Ad-hoc Compensatory Afforestation Fund Management and Planning Authority, as on 31st March 2013 has not been compiled so far. The unaudited figures as on 31st March 2012, net of releases to the State/ UT CAMPAs, are indicated in Statement I, laid on the Table of the House ;
- (b) the details of funds released to the State/ UT CAMPAs as on 31st March 2013 are indicated in Statement II, laid on the Table of the House ;
- (c) no, Sir ;
- (d)&(e) do not arise.

Statement I referred in the reply to part (a) of Lok Sabha Starred Question Dy No.551, answered on 6th May 2013 regarding 'Funds under CAMPAs', by Shri Balkrishna K Shukla and Shri Harin Pathak.

Details of funds (principal amount) deposited in the State CAMPA accounts maintained by the Ad-hoc CAMPA as on 31st March 2012.

Sl.No Name of State// UT Principal amount

1 2 3

1 Andaman & Nicobar Islands 377,164,582.00

2 Andhra Pradesh 18,400,599,929.48

3 Arunachal Pradesh 3,618,853,572.00

4 Assam 2,316,801,017.00

5 Bihar	1,302,296,019.00
6 Chandigarh	14,695,654.00
7 Chhattisgarh	17,596,743,397.00
8 Dadra & Nagar Haveli	55,928,715.00
9 Daman & Diu	7,110,100.00
10 Delhi	309,013,466.00
11 Goa	1,009,434,951.00
12 Gujarat	4,986,411,439.00
13 Haryana	2,461,136,532.00
14 Himachal Pradesh	8,061,424,913.00
15 Jammu & Kashmir#	74,05,10,522.00
16 Jharkhand	14,762,342,593.00
17 Karnataka	6,726,092,594.00
18 Kerala	209,878,675.58
19 Madhya Pradesh	9,459,652,264.00
20 Maharashtra	12,032,656,892.00
21 Manipur	303,525,198.00
22 Meghalaya	901,646,029.00
23 Mizoram	98,584,422.00
24 Orissa	31,665,289,126.00
25 Punjab	2,971,041,767.00

26 Rajasthan 5,758,439,229.00

27 Sikkim 1,346,495,849.00

28 Tamil Nadu 227,967,334.90

29 Tripura 700,623,811.00

30 Uttar Pradesh 4,748,438,166.00

31 Uttarakhand 9,763,212,880.00

32 West Bengal 710,381,265.00

162,903,892,985.96

# Funds in the account of J&K pertain to only NPV and Wildlife funds, and have been deposited in the Ad-hoc CAMPA pursuant to the Supreme Court orders passed in the year 2012.